

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 5.04.2019

In the court of the Registrar

11:30 A.M.

For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.

| S. No. | Case No. | Name of the parties | Counsel for Appellants |
|---------------|--|---|-------------------------------|
| 1. | I.A. No. 1234 of 2019 in Comp. App.(AT) (Ins) No. _ of 2019 | Radha Mohan Khandelwal Vs. Rajdhani Trading Company Pvt Ltd & Anr | Priyanshu Upadhyay |
| 2. | I.A. No. 1233 of 2019 in Comp. App. (AT) (Ins) No. _ of 2019 | Powergrid Corporation of India Ltd Vs. Deepak Cables (India) Ltd | J. Hudson Samuel |

By Order

-sd/-

Assistant Registrar

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